

**MEGHALAYA LEGISLATIVE ASSEMBLY**

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**RE-ASSEMBLED BUDGET SESSION**

**LIST OF BUSINESS**

**FRIDAY, JUNE 4, 2010.**

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**GOVERNMENT BUSINESS**

1. Questions.

(12:00 Noon – 1:00 P.M. break)

2. Shri H. D. R. Lyngdoh, Minister in-charge, District Council Affairs to lay the Notification No.DCA.18/2004/PT/80., dt.1.4.2010.
3. Shri H. D. R. Lyngdoh, Minister in-charge, District Council Affairs to beg leave to move the Government Resolution for approval of the Order vide Notification No.DCA.18/2004/PT/80., dt 1<sup>st</sup> April, 2010 issued by the Governor under Sub-Paragraph (2) of Paragraph 16 of the Sixth Schedule to the Constitution of India.
4. Shri H. D. R. Lyngdoh, Minister in-charge, District Council Affairs to move that the Government Resolution for approval of the Order vide Notification No.DCA.18/2004/PT/80., dt 1<sup>st</sup> April, 2010 issued by the Governor under Sub-Paragraph (2) of Paragraph 16 of the Sixth Schedule to the Constitution of India be approved.
5. General Discussion on the Budget.
6. Dr. Mukul Sangma, Chief Minister in-charge, Finance to reply to the Budget Discussion.
7. Shri F.W. Momin, Minister in-charge, Community & Rural Development to lay the Annual Report of the Mahatma Gandhi National Rural Employment Guarantee Scheme (MNGREGS) of Meghalaya for the year 2008 – 2009.

**Shillong:**  
**The 3<sup>rd</sup> June, 2010.**

**W. M. Rymbai,**  
*Secretary,*  
**Meghalaya Legislative Assembly.**

